

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 761  
TO BE ANSWERED ON NOVEMBER 21, 2019**

**WASTE PROCESSING AND RECYCLING IN NCR**

**NO. 761. SHRI P.P. CHAUDHARY :**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the amount of waste processed and quantity of recycled end products produced by Construction and Demolition (C & D) waste treatment plants in National Capital Region (NCR);**
- (b) whether it is mandatory for the Government agencies to procure a fraction of their materials from the stock of recycled products from C&D Plants and if so, the details thereof;**
- (c) the details of the agencies that are running the C & D waste plants in NCR along with their financial performance, year-wise;**
- (d) whether the Government has considered to nationalise and manage the C & D waste plants in the near future; and**
- (e) if so, the details thereof and if not, the reasons therefore and whether the Government has assessed the advantages of doing so and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) : The amount of waste generated in National Capital Territory (NCT) is 10,500 Metric Tons per day (MT/D), out of which 5,775 MT/D is processed. The figures of waste generated and processed for National Capital Region (NCR) are not separately available.**

**As per the Annual Report for the year 2018-19 of Delhi Pollution Control Committee (DPCC), the quantity of recycled end products produced by the three functional Construction and Demolition (C & D) waste treatment plants in National Capital Territory (NCT) of Delhi is as under: -**

<b>S.No.</b>	<b>Name of the recycled product</b>	<b>Quantity produced during 2018-19</b>
<b>1.</b>	<b>Non-structural concrete aggregate</b>	<b>1,38,613 MT</b>
<b>2.</b>	<b>Paving blocks</b>	<b>14,831 m3</b>
<b>3.</b>	<b>Granular Sub-Base (GSB)</b>	<b>52,955 MT</b>
<b>4.</b>	<b>Soil</b>	<b>2,00,511 MT</b>
<b>5.</b>	<b>Cement Concrete Bricks</b>	<b>3,985 m3</b>

**The figures for National Capital Region (NCR) are not separately available.**

**(b) As per C&D Waste Management Rules, 2016 procurement of materials made from C&D waste is mandatory to a certain percentage (say 10 to 20 %) in municipal and Government contracts subject to strict quality control.**

**(c) The three Construction and Demolition (C & D) waste treatment plants running in National Capital Territory (NCT) of Delhi are working under Public Private Partnership (PPP) framework with Infrastructure Leasing & Financial Services Limited (IL&FSL).**

**(d) & (e) – No, Sir. As per the Constitution of India, sanitation is a State subject.**

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